GOVERNMENT OF INDIA CORPORATE AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3822 ANSWERED ON:02.12.2010 ACCOUNTING STANDARD Shanavas Shri M. I.;Sugumar Shri K.

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether the Government has decided that Indian Accounting Standards currently followed by companies will converge with International Financial Reporting Standards (IFRS) by April, 2010;
- (b) if so, the details thereof;
- (c) whether some representatives of industry have opposed its hasty implementation; and
- (d) if so, the details thereof along with the reaction of the Government thereto?

Answer

THE MINISTER OF CORPORATE AFFAIRS (SHRI SALMAN KHURSHID)

- (a) & (b) The Government has decided that Indian Accounting Standards currently followed by the companies will start converging with IFRS from April, 2011, in a phased manner.
- (c) & (d) The roadmap issued for such convergence has been done after consulting wider sections of the stakeholders including industry representatives and all concerned sectoral regulators.